NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **23.07.2018**

NAME OF THE PARTIES: Raysons Sand-Chem Pvt. Ltd.

V/s.

Birla Precision Technologies Ltd.

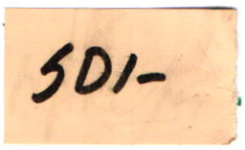
SECTION 8 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

9. C.P. (IB)-461 (MB)/2018

Counsel for both sides present. Counsel for the Respondent Ms. Ami Jain undertakes to file the Vakalatnama. At request of Counsel for the Respondent, list this matter on 30.07.2018.

V. NALLASENAPATHY
Member (Technical)



BHASKARA PANTULA MOHAN
Member (Judicial)

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